

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P No. 642/KB/2017
C.P No. 139/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M

Name of the Company	Rajinder Pal Khosla & Anr -Vs- ROC, WB		
Under Section	560		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

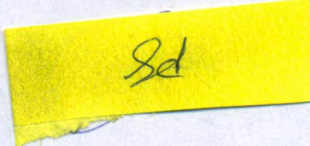
No one is present from either side.

This petition has been received on transfer from the Hon'ble High Court at Calcutta. Let notice be issued to the petitioner for his information.

List on 15/01/2018 for hearing.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)